

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:6265  
ANSWERED ON:15.05.2012  
VIOLATION BY TV CHANNELS  
Ray Shri Rudramadhab

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether there are any reports in the media that the Hon'ble Supreme Court intend to frame guidelines for news coverage in media and minimize presentation of sexual abuse, violence and reporting of criminal trials/sub judice matters on TV channels;
- (b) if so, the details thereof; and
- (c) the action proposed to be taken against journalists/TV channels for the violation of norms?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) & (b): Certain reports by some sections of the Media regarding framing of guidelines by the Hon'ble Supreme Court for media coverage of the Court and its proceedings, have been brought to the notice of the Government. However, no such guidelines have so far been received.

(c) Does not arise at this stage, in view of reply to parts (a) & (b) above.